

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102
IB- 365(ND)/2020

IN THE MATTER OF:

M/s Dhingra Plastic and Plastiscisers Pvt Ltd

Vs

M/s Serval India Pvt Ltd

...Applicant

...Respondent

SECTION

Under Section-9 of IBC, 2016

Order delivered on 30.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Gandharv Anand, Adv. Sudheer

For the Respondent :

ORDER

None present on behalf of both the parties. In the interest of justice,
adjourn the matter to **06.02.2020**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)